



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.604/2020

Saturday, this the 29th day of February 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Sri A. K. Bishnoi, Member (A)**

Pooja
Age 30 years, TGT Computer Science
d/o Sh. Pawan Kumar,
r/o VPO Karala Pana Satghar
Delhi – 110 082 ..Applicant
(Sri Ravi Kant Jain, Advocate)

Versus

1. The Govt. of NCT of Delhi
Through the Chief Secretary
5th Floor, Delhi Sachivalaya, New Delhi
2. Delhi Subordinate Services Selection Board
Through its Secretary
Govt. of NCT of Delhi, FC-18, Karkardooma
Institutional Area, Delhi – 92
3. The Directorate of Education
Through its Director
Players Building, ITO, New Delhi

..Respondents

ORDER (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for applicant seeks permission of the Tribunal to withdraw the O.A. with liberty to file a fresh one with additional grounds.

2. Permission accorded. The O.A. is accordingly dismissed as withdrawn, leaving it open to the applicant to file a fresh O.A. with additional grounds.



February 29, 2020
/sunil/